

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2702**

**TO BE ANSWERED ON THE 1<sup>ST</sup> AUGUST, 2017/ SHRAVANA 10, 1939 (SAKA)**

**VIOLENCE CASES IN KERALA**

**2702. SHRI MULLAPPALLY RAMACHANDRAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has taken note of political violence and murders happening in the northern part of Kerala and if so, the details thereof;**

**(b) whether the Government has sought any report from Kerala on this issue and alerted the State Government to take proactive steps to prevent recurrence of such incidents; and**

**(c) if so, the details thereof and the response of the State Government thereon?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c): 'Public Order' and 'Police' are state subjects as per the VII Schedule to the Constitution of India. The State Government concerned is primarily responsible for maintenance of law and order in the state. Incidents of violence due to political rivalry have been reported from some districts of Kerala. The Central Government has sought report from the Government of Kerala on 17.07.2017 and 24.07.2017 on these incidents and action taken by it to prevent such incidents. No report has so far been received from the Government of Kerala.**

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